NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.22/ BB/ 2017	-	For filing OL/ROC report	230/ 232	Transcendental Rentals Pvt. Ltd.

SL.	NAME (IN CAPITAL)		SIGNATURE
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	
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2)	Prema Herti	V	

ORDER

Counsel for Petitioner is present. Smt. Prema Hatti, Standing Counsel for ROC & R.D is present. Await ROC & O.L reports. List it on 20/12/2017.

Member (T)

Member (J)